

6.	Name of the AD Category – I bank through whom the remittance is received	
7.	Address of the AD Category – I bank	

Copy of the FIRC/s evidencing the receipt of consideration for issue of shares / convertible debentures as above is enclosed.

(Authorised signatory of the investee company) (Stamp)	(Authorised signatory of the AD) (Stamp)
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FOR USE OF THE RESERVE BANK ONLY:

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Unique Identification Number for the remittance received:
